

**GOVERNMENT OF INDIA
MINISTRY OF HEALTH AND FAMILY WELFARE
DEPARTMENT OF HEALTH AND FAMILY WELFARE**

**RAJYA SABHA
UNSTARRED QUESTION NO. 2810
TO BE ANSWERED ON 17TH MARCH, 2026**

REGISTERED BENEFICIARIES AND EMPANELLED HOSPITALS UNDER CGHS

2810 # SMT. DHARMSHILA GUPTA:

Will the **Minister of HEALTH AND FAMILY WELFARE** be pleased to state:

- (a) the number of beneficiaries registered and the number of hospitals empanelled under the Central Government Health Scheme (CGHS) currently across the country, particularly in the State of Bihar;
- (b) whether it has come to the notice of Government that the availability of cashless treatment under CGHS in the State of Bihar is limited, as compared to various other States of the country, if so, the steps taken to strengthen the same; and
- (c) whether after revision of CGHS package rates, beneficiaries across the country and in the State of Bihar are required to make additional payments at hospitals?

**ANSWER
THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND
FAMILY WELFARE
(SHRI PRATAPRAO JADHAV)**

(a) to (c) The total number of beneficiaries registered under the Central Government Health Scheme (CGHS) across the country are 43,67,202. The total number of empanelled Health Care Organizations (HCOs) under CGHS are 2,824 across the country. There are 62,053 beneficiaries, and 66 empanelled HCOs respectively, in Bihar under the scheme.

Central Government pensioners and other eligible beneficiaries, along with their dependents having a CGHS Card can avail cashless services at CGHS empanelled hospitals and diagnostic centres.

After revision of CGHS package rates, the empaneled hospitals charge as per rates prescribed in the latest rate list of the CGHS issued vide OM No. 5-16/CGHS(HQ)/HEC/2024(PartI) dated 03.10.2025. No additional payment over and above the prescribed rate, is required to be made by the beneficiaries at any CGHS empaneled facilities.
